

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 170/2016
CA NO.

CORAM:


PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

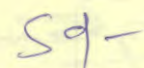
NAME OF THE COMPANY: Avantha Business Soutlions Ltd.


SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Anuradh Das Adv	} COMPANY PROSECUTOR	Petitioner FOR RD(NR)	
2	Vikram Shah Adv			
3	C. BALOONI			

ORDER

The Petitioner is present. The matter is posted in relation to the 2nd Motion for final hearing. Based on the request of the representative of the Regional Director for filing the report before NCLT, the matter is adjourned to 6.3.2017.


(S.K.MOHAPATRA)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER(JUDICIAL)